



## **The Gauhati High Court, At Guwahati**

[ HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH ]

### **N O T I C E**

IT IS FOR INFORMATION TO ALL CONCERNED THAT ON **22-09-2021**  
**(WEDNESDAY):**

1. SINGLE BENCH OF **HONOURABLE MRS.JUSTICE RUMI KUMARI PHUKAN** WILL **NOT SIT** ON 22<sup>ND</sup> AND 23<sup>RD</sup> SEPTEMBER 2021.
2. MATTERS LISTED IN THE DAILY AND SUPPLEMENTARY CAUSE LIST BEFORE **HONOURABLE MRS.JUSTICE RUMI KUMARI PHUKAN** WILL BE TAKEN UP BY **HONOURABLE MR.JUSTICE PARTHIV JYOTI SAIKIA**.
3. MATTERS LISTED IN THE **DAILY CAUSE LIST** BEFORE **HONOURABLE MR. JUSTICE PARTHIV JYOTI SAIKIA** ARE **DEFERRED** EXCEPT ANY URGENT MATTERS AS MAY BE ALLOWED BY HIS LORDSHIP.
4. URGENT MATTERS IF ANY RELATING TO **SINGLE BENCH** OF **HONOURABLE MRS.JUSTICE RUMI KUMARI PHUKAN** MAY BE MADE MENTION BEFORE THE SINGLE BENCH OF **HONOURABLE MR.JUSTICE PARTHIV JYOTI SAIKIA** ON 22<sup>ND</sup> AND 23<sup>RD</sup> SEPTEMBER 2021.

**BY ORDER**

**Dated Guwahati, the 21<sup>ST</sup> September, 2021**